

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.No.654/2004

Thursday, this the 11th day of March, 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman  
Hon'ble Shri S. K. Naik, Member (A)

Sumit Gupta  
s/o Shri M.C.Gupta  
c/o Smt. Kamlesh Kumari  
House No.303, RZ-D-I/5  
Gali No.5, Mahabir Enclave Part-I  
New Delhi-45

..Applicant  
(By Advocate: Shri Susheel Sharma)

Versus

1. Govt. of NCT of Delhi  
through the Principal Secretary Home  
5th Floor, IGI Indoor Stadium Complex  
Delhi
2. The Commissioner of Police  
Police Head Quarters  
IP Estate, New Delhi-1

..Respondents

O R D E R (ORAL)

Justice V. S. Aggarwal:

Learned counsel for applicant states that he may  
be permitted to withdraw the petition with liberty to  
file a fresh petition subsequently if the cause arises.

2. Allowed as prayed. Subject to aforesaid,  
dismissed as withdrawn.

*Naik*  
( S. K. Naik )

Member (A)

/sunil/

*Ag*  
( V. S. Aggarwal )

Chairman